

**Shri Mohiuddin:** No, Sir, it is not proposed to sell them to private operators at the present moment, as far as I can see.

**Shri Nath Pai (Rajapur):** That means perhaps he may change his mind after the House rises.

**Shri Tangamani (Madurai):** From the statement we find that there are five Viscounts. I would like to know how many have been grounded, how many have been grounded due to accidents or otherwise and whether there is any proposal to increase the number of Viscounts in the near future.

**Shri Mohiuddin:** One met with an accident, as the hon. Members know. The usual number of Viscounts that are in the workshop is two. As for as the question of increasing the number is concerned, the Indian Airlines Corporation had been trying to purchase second-hand Viscount but they have not succeeded so far.

**Shri S. M. Banerjee:** Because this situation was known to the hon. Minister before hand, I would like to know whether any intimation or notice was given to the passengers who were to fly that this was going to happen so that inconvenience to them could have been avoided?

**Shri Mohiuddin:** Notice, of course, is issued from time to time as far as frequencies are concerned and the change in the frequencies is concerned. On account of the accident in Colombo this sudden reduction had to take place for which there was very little time to give any notice.

12.07 hrs.

#### PAPERS LAID ON THE TABLE

##### ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA

**The Parliamentary Secretary to the Minister of Information and Broadcasting (Shri A. C. Joshi):** Sir, on behalf of Dr. Keskar, I beg to lay on the Table a copy of Annual Report of

the Registrar of Newspapers for India for the year 1961 (Part II). [Placed in Library, See No. LT-3414/61].

**BROCHURE "FIGHT AGAINST THE DESERT—PROGRESS OF WORK AT CENTRAL ARID ZONE RESEARCH INSTITUTE, JODHPUR".**

**The Minister of Agriculture (Dr. P. S. Deshmukh):** Sir, I beg to lay on the Table a copy of the Brochure "Fight Against the Desert—Progress of work at Central Arid Zone Research Institute, Jodhpur". [Placed in Library, See No. LT-3401/61.]

##### ANNUAL REPORTS OF SHIPPING CORPORATION OF INDIA LTD.

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** On behalf of Shri Raj Bahadur, Sir, I beg to lay on the Table a copy of Annual Reports of the Eastern Shipping Corporation Limited, and the Western Shipping Corporation Limited (merged on the 2nd October, 1961 as the Shipping Corporation of India Limited) for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, See No. LT-3402/61].

##### UTTAR PRADESH PADDY AND RICE (RESTRICTION ON MOVEMENT) ORDER, 1961.

**Dr. P. S. Deshmukh:** Sir, on behalf of Shri A. M. Thomas, I beg to lay on the Table a copy of the Uttar Pradesh Paddy and Rice (Restriction on Movement) Order, 1961 published in Notification No. G.S.R. 1410 dated the 28th November, 1961 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-3415/61].

##### ANNUAL REPORTS OF THE INDIAN AIRLINES CORPORATION AND THE AIR-INDIA INTERNATIONAL CORPORATION FOR THE YEAR 1960-61.

**Shri Mohiuddin:** Sir, I beg to lay on the Table a copy each of the following Reports under sub-section (2)

[Shri Moh'uddin]

of Section 37 of the Air Corporations Act, 1953:—

(i) Annual Report of the Indian Airlines Corporation for the year 1960-61. [Placed in Library, See No. LT-3404/61].

(ii) Annual Report of Air-India International Corporation for the year 1960-61. [Placed in Library, See No. 3405/61].

**RESOLUTION RE: COMMISSION TO STUDY THE QUESTION OF BONUS TO WORKERS IN INDUSTRIAL EMPLOYMENT, AND STATEMENT CONTAINING THE RECOMMENDATIONS MADE BY THE CENTRAL WAGE BOARD FOR TEA PLANTATION INDUSTRY.**

**The Minister of Labour and Employment and Planning (Shri Nanda):** Sir, I beg to lay on the Table a copy each of the following papers:

(i) Government Resolution No. WB-20(9)/61 dated the 6th December, 1961 setting up a Commission to study the question of bonus to workers in industrial employment. [Placed in Library, See No. LT-3416/61].

(ii) Statement containing the recommendations made by the Central Wage Board for Tea Plantation Industry, Calcutta, regarding interim relief in respect of South India. [Placed in Library, See No. LT-3417/61].

**Shri Tangamani (Mudurai):** Sir, on the first day itself this question was raised.

**Mr. Speaker:** How long is the statement?

**Shri Tangamani:** It cannot be more than four or five pages.

**Mr. Speaker:** I will ask him to keep copies in the Notice Office so that hon. Members can look into it if they so desire.

12.09 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**MINUTES**

**Sardar Hukam Singh (Bhatinda):** Sir, I beg to lay on the Table the Minutes of the sittings (Ninety-first and Ninety-second) of the Committee on Private Members' Bills and Resolutions held during the Fifteenth Session.

**COMMITTEE ON ABSENCE OF MEMBERS**

**MINUTES**

**Shri Mulchand Dube (Farrukhabad):** Sir, I beg to lay on the Table the Minutes of the Twenty-sixth sitting of the Committee on Absence of Members from the sittings of the House held during the Fifteenth Session.

**COMMITTEE ON PETITIONS**

**MINUTES**

**Shri Barman (Cooch-Behar—Reserved—Sche. Csates):** Sir, I beg to lay on the Table the Minutes of the sittings (Fifty-seventh and Fifty-eighth) of the Committee on Petitions held during the Fifteenth Session.

12.10 hrs.

**MESSAGES FROM RAJYA SABHA**

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (1) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th December, 1961, agreed without any amendment to the Institutes